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Title: Regarding wage payment issue related to MGNREGA.

SHRIMATI BUTTA RENUKA (KURNOOL): Madam Speaker, I would like to draw the attention of the august House to the matter of payment of wages issue of Central Government's flagship programme MGNREGA.

This ambitious programme of Government of India is lacking proper implementation. The funds are not reaching the targeted workers. It is inflicted with mismanagement and delayed payments. Third party involvement is at its height. This is causing migration from rural area in search of wages.

For instance, in my Parliamentary Constituency Kurnool, the workers are not getting 100-150 days of employment as per the norms of the Act. There are many irregularities surfaced in disbursement of wages of the workers. Pattikonda, Krishnagiri, Maddikera villages are mostly affected with wrongdoing, middlemen and mismanagement in payment of wages.

I raised the matter in the District level Vigilance and Monitoring Committee meeting, and it was accepted by the officials.

Keeping in view of the above, I urge upon the hon. Minister for Rural Development, Government of India to take concrete measures to plug the loopholes in the system with regard to payment of wages and providing 150 days employment as per the norms to achieve its desired results.

Thank you, Madam.

HON. SPEAKER:

Mohammed Faizal and

Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shrimati Butta Renuka.